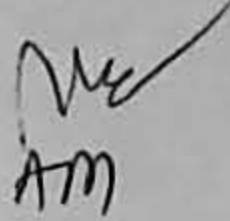
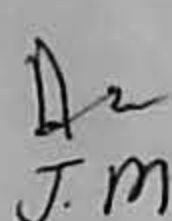
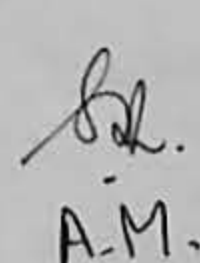
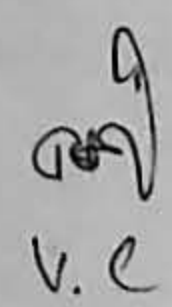


Date	Office Note	Order of the Tribunal
		<u>Ce. 109/04</u> <u>22/2/05</u> Hon. Mr. A.K. Bhatnagar, J.M. Hon. Mr. M.K. Mishra, AM Lawyers have abstained from judicial work. Adjourned. List the case on 23/2/05.  AM  J.M <u>Shukla/-</u> <u>23.2.05</u> Hon. Mr. Justice S. R. Singh, V.C. Hon. Mr. S.C. Chaube, A.M. Notice of Contempt petition was issued to Sri B.K. Sinha, General Manager, Ordnance Factory, Kalpi Road, Kanpur Nagar. According to office remarks dt. 5.10.04, the undelivered cover has been received with the remark "दस्तावेज से पता कि पा, लिखत नाम का कोई भी G.M. Office में नहीं है, अतः वापस"। There is none to press the Contempt application to take steps for service on the respondents. Contempt petition is, therefore, dismissed in default.  A.M.  V.C. 